

RAJYA SABHA SECRETARIAT

TO BE PUBLISHED
IN THE GAZETTE
OF INDIA PART I
SECTION 2.

PARLIAMENT HOUSE ANNEXE
NEW DELHI

Dated the 1st July, 2010

NOTIFICATION

No.RS/15/2010/54-Perl. - In terms of Section 19 (1) of the Right to Information Act, 2005, the Chairman, Rajya Sabha has appointed Shri Deepak Goyal, Joint Secretary in the Secretariat, as the Appellate Authority in the Rajya Sabha Secretariat with immediate effect and until further orders.

Sd/-
(S. RANGARAJAN)
DEPUTY DIRECTOR

To,
The Manager,
Government of India Press,
Faridabad.

No.RS/15/2010/54-Perl.

Dated the 1st July, 2010

Copy to :-

1. Office of the Hon'ble Chairman, Rajya Sabha
2. Office of the Hon'ble Deputy Chairman, Rajya Sabha
3. Office of the Secretary-General
4. Office of the Secretary
5. PA to JS (D)
6. Shri Deepak Goyal
7. Shri A.K. Singh, Director and Central Public Information Officer of the Rajya Sabha Secretariat
8. Gradation List File
9. Notification Book
10. All Officers/Sections/P.Ss/P.As and
& Pay & Accounts Office, Rajya Sabha

(S. RANGARAJAN)
DEPUTY DIRECTOR